

**Before the Appellate Tribunal for Electricity**  
(Appellate Jurisdiction)

**Appeal No. 133 of 2013**

**Dated : 3<sup>rd</sup> July, 2013**

**Present: Hon'ble Mr. Justice M. Karpaga Vinayagam, Chairperson**  
**Hon'ble Mr. Rakesh Nath, Technical Member**

**The Tata Power Co.Ltd. .... Appellant(s)**

**Versus**

**Maharashtra Electricity Regulatory Commission ..... Respondent(s)**

Counsel for the Appellant(s) : Mr. Amit Kapur  
Mr. Vishal Anand  
Mr. Gaurav Dudeja

Counsel for the Respondent(s) : Mr. Buddy A. Ranganadhan for R.1

**ORDER**

Admit. Mr. Buddy A. Ranganadhan takes notice on behalf of Respondent No.1. Notice be issued to the other Respondents returnable on 08.08.2013. Dasti service is permitted. Registry is also directed to issue notice to the Respondents. ***Issue Public Notice.***

Post the matter on **08.08.2013.**

**(Rakesh Nath)**  
**Technical Member**

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**(Justice M. Karpaga Vinayagam)**  
**Chairperson**